

Read	1	Hon'ble High Court Letter No.Insp-1/32/2021, dated 12 th April, 2021
	2	District Court, Solapur Office Order No.Adm/B-23/3059/2021 dt.13.04.2021

No.Adm/B-23/3130 /2021

In view of the Hon'ble High Court Letter under reference No.1 and in continuation of the Office Order under reference No.2, the undersigned pleased to pass the following order : -

ORDER

Vide order under reference No.2, holidays are already declared on 15.04.2021 and 16.04.2021 by this office.

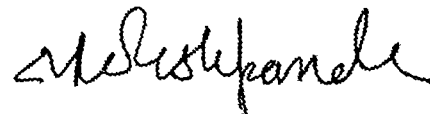
However, as per directions given by Hon'ble High Court, Bombay vide letter under reference No.1, the declared Holidays are compensated as follows: -

Sr. No.	Holiday	Declared Working days in lieu of holiday
1.	15th April, 2021	14th August, 2021 (IInd Saturday)
2.	16th April, 2021	25th September, 2021 (IVth Saturday)
3.	17th April, 2021	09th October, 2021 (IInd Saturday)

District Court, Solapur and its all subordinate courts shall remain open on the aforesaid declared working days.

All the concerned should take note of this order.

This office order be published on the official website of District Court, Solapur.



District Court, Solapur
Date: 26.04.2021

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(M. R. Deshpande)
Principal District Judge, Solapur



Copy forwarded with compliments to :-

1. The Registrar (Inspection-I),
High Court, Appellate Side,
Bombay - 400 032.
2. The Registrar (Inspection-II),
High Court, Appellate Side,
Bombay - 400 032.

District Court, Solapur () (M. R. Deshpande)
Date: 26.04.2021 () Principal District Judge, Solapur

Copy forwarded with compliments
for information and necessary action to :-

1. All District Courts in Maharashtra State (by e-mail)
2. All Hon'ble Judicial Officers (by e-mail)
3. Hon'ble Judge, Family Court, Solapur (by e-mail)
4. All Taluka Courts (by e-mail)
 - a) All the Hon'ble Principal Judges / Head of the Establishments at Taluka Courts are hereby requested to direct to the concerned to publish the said order on the notice board of their establishments.
 - b) So also, they are requested to bring this order to the notice of their colleague Judicial Officers and give a copy of this order to Advocate Bar Association of their respective Taluks.
 - c) So also, they are requested to direct to the concerned to bring the said order to the notice of staff members working under their control.
5. Civil Judge Senior Division / Chief Judicial Magistrate, Solapur (by e-mail)
6. Secretary, District Legal Services Authority, Solapur (by e-mail)

7. J.M.F.C. Court No.2 / Court No.3 / Prohibition Court /

Municipal Court, Solapur

(All the Hon'ble Principal Judges / Head of the Establishments at Sr.No.5 to 7 are hereby requested to direct to the concerned to publish the said order on the notice board of their establishments. So also, they are requested to direct to the concerned to bring the said order to the notice of staff members working under their control)

8. The President, Solapur Advocate Bar Association, Solapur
9. The Supdt. J.T.W. / H.K.W. / D.L.S.A., District Court, Solapur.
10. The Asstt. Supdt. Esstt. / J.O.S. Book, District Court, Solapur.
11. The Asstt. Supdt. (C & F), District Court, Solapur.

(He is directed to publish the said order on the notice board and bring this order to the notice of staff members working in District Court, Solapur)

12. Sr. Clerk, Bill / Stat / Writ / Library, District Court, Solapur.
13. P.A. to Hon'ble Principal District Judge, Solapur.
14. The District Government Pleader, Solapur. (by e-mail)
15. The Commissioner of Police, Solapur. (by e-mail)
16. The Superintendent of Police (Rural), Solapur. (by e-mail)
17. The Assistant Director & Public Prosecutor, Solapur. (by e-mail)
- ✓ 18. D.S.A., Computer Cell, District Court, Solapur

(He is directed to publish this office order on the official website of District Court, Solapur)

By Order,



Registrar,
District Court, Solapur